

IMPORT OF TOBACCO SEEDS

*149. SHRI R. K. BHUWALKA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have banned the import of tobacco seeds by all except the Central Tobacco Research Institute in Rajahmundry in Andhra Pradesh;

(b) what is the agency through which the seeds will be distributed after their import by the Institute; and

(c) what are the reasons for imposing the restriction?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI RAM SUBHAG SINGH): (a) Yes.

(b) The seeds will be imported by the Central Tobacco Research Institute, Rajahmundry in small quantities intended for experimental purposes only and not for distribution.

(c) To prevent possible introduction into India of "Blue Mould" which is a very destructive tobacco disease.

REPORTS ON PATHANKOT AND AGRA AIR CRASHES

*150. SHRI S. C. KARAYALAR: Will the Minister of TRANSPORT be pleased to state:

(a) whether reports on the causes of the recent air crashes which occurred near Pathankot and Agra have been received by Government; and

(b) if so, whether the reports will be placed on the Table of the Rajya Sabha?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT (SHRI AHMED MOHIUDDIN): (a) No, Sir

(b) The reports on the two air accidents will be placed in the Library of Parliament in due course

after they have been received and examined by the Government of India.

HOUSES FOR I.A.C. EMPLOYEES

154. SHRI BANSI LAL: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that the employees of the Indian Airlines Corporation are not provided any accommodation in Delhi, Calcutta, Madras and Bombay; and

(b) if the answer to part (a) above be in the affirmative when Government propose to construct houses for them; if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT (SHRI AHMED MOHIUDDIN): (a) and (b) The Indian Airlines have provided 100 houses to their staff at Bombay and have plans to construct additional houses at Bombay and housing colonies at Delhi, Calcutta and Madras. At Bombay land has been taken on lease from the Director General of Civil Aviation and the construction of quarters on this land may be taken up as soon as the detailed scheme is finalised. At Calcutta, some land had been secured from the Director General of Civil Aviation but that has been found to be unsuitable. The question of constructing houses on an alternative site is under consideration of the Corporation. At Delhi, a piece of land was acquired for the housing colony in 1960 but it was taken over by the Delhi Development Authority. The Delhi Development Authority—has now agreed to allot 30 acres of land to the Corporation at a cost of Rs. 21.78 lakhs and the exact location of the land is still to be indicated. At Madras, the State Government has been approached to resume two construction sites in the Saint Thomas Mount Area measuring approximately 7.47 acres, and allot them to the Corporation for construction of staff quarters.